

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE N. NAGARESH

FRIDAY, THE 17TH DAY OF APRIL, 2020 / 28TH CHAITHRA, 1942

WP(C) NO. 9387 OF 2020

PETITIONERS:

1. Kalanjoor Service Co-operative Bank Ltd.No.1019,
Kalanjoor P.o., Pathanamthitta District PIN 689 694
Represented by its Secretary.
2. Thekkothode Service Cooperative Bank Ltd. No. PT 48,
Thekkithode P.O., Pathanamthitta District PIN 689 699
Represented by its Secretary
3. Thannithodu Service Cooperative Bank Ltd.No.Q364,
Thannithode P.O., Pathanamthitta District PIN 689 699
Represented by its Secretary
4. Pramadam Service Cooperative Bank Ltd.No.534,
Mallasserry P.O., Pathanamthitta District PIN 689 646.
5. Kodumon Service Cooperative Bank Ltd. No.Q364,
Kodumon P.O., Pathanamthitta District PIN 691 555.
6. Perunad Service Cooperative Bank Ltd. No.Q788,
H.O. Ranny-Perunad, Perunad P.O.,Pathanamthitta
District PIN 689 711, Represented by its Secretary.

By Adv. Sri. S. Sreedev

RESPONDENTS:

1. Union of India, represented by its Secretary,
Department of Revenue, Ministry of Finance,
Government of India, North Block,
New Delhi – 110 001.

2. The Central Board of Direct Taxes,
Represented by its Chairman,
Department of Revenue, Ministry of Finance,
Government of India, North Block, New Delhi – 110 001.
3. Principal Chief Commissioner of Income Tax,
Kerala Region, Ministry of Finance,
Government of India, Central Revenue Buildings,
IS Press Road, Kochi – 682 018.
4. Additional Commissioner of Income Tax, TDS Range,
3rd floor, Aatacara Bhavan, Kawadiar,
Thiruvananthapuram 695 003.
5. Income Tax Officer (TDS), Arattukulakkara Complex,
A.N. Puram, Alappuzha – 688 011.
6. The Kerala State Cooperative Bank Ltd.,
(Formerly Pathanamthitta District Cooperative Bank)
Mylapra Road – PIN 689 645, Represented by its
Deputy General Manager.

By ASGI Sri. P. Vijayakumar
By Government Pleader Sri. Bijoy Chandran

This writ petition having come up for admission on 17.04.2020, the court on the same day passed the following.

ORDER

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Dated this the 17th day of April, 2020

ASGI takes notice for the 1st respondent. Standing Counsel for Income Tax takes notice for respondents 2 to 5. Petitioners are required to send notice by e-mail to the 6th respondent.

Operation of Ext.P4 and all further proceedings pursuant thereto, as against the petitioners, shall stand stayed till 27.05.2020.

Post the writ petition on 27.05.2020.

N. NAGARESH, JUDGE

aks/17.04.2020

APPENDIX

PETITIONERS' EXHIBITS

Exhibit-P1: True copy of the Kerala Court Fees and Suits Valuation (Amendment) Bill, 2016, which was passed by the state assembly.

Exhibit-P2: True copy of representation submitted by the 1st Petitioner and other Bar Council Members dated 31.03.2020

Exhibit-P3: True copy of the representation dated 04.04.2020